NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **12.08.2025** (TUESDAY)

CHENNAI RENCH (HYBRID MODE)

CHENNAI BENCH (HYBRID MODE) 10.25 AM

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In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for |
|-------|--|------------------------------------|------------------------|-----------------------|
| | | | | Respondents |
| 1. | Comp App (AT) (CH) (Ins) No. 120/2025 | Byju Raveendran Suspended Director | Mr. V Shyamohan | Ms. Pooja Mahajan- R2 |
| | For Exemption | and Promoter of Think | | |
| | IA No. 329/2025 | and Learn Pvt. Ltd. | | |
| | For Stay | Vs | | |
| | IA No. 330/2025 | Aditya Birla Finance | | |
| | For Additional docs. | Ltd. & 3 Ors. | | |
| | IA No. 381 & 406/2025 | | | |
| | To implead | | | |
| | IA No. 405/2025 | | | |
| | | | | |

02.00 PM

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------|----------------------------|
| 1. | Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023 | Linen Art Pvt Ltd Vs Canara Bank & 3 Ors | Ms. Tahura Anzar | Mr. ML Ganesh-R1 |

By order of Hon'ble Member (Judicial)

Chennai Bench

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